



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,20th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 1**

**[DIVISION BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

| Sr.No.                  | Case Number   | Main Parties  | Petitioner Advocate  | Respondent Advocate   |
|-------------------------|---|---|--|---|
| <b><u>DETENTION</u></b> |   |   |  |   |
| 1                       | I.A.(Civil)/1931/2020<br>WITH LCR<br>in WP(C)/3927/2020<br><b>WITH</b><br>WP(C)/3927/2020                 | REJIA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.<br><br>REJIA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.  | MR. R P HAZARIKA<br><br>MR. R P HAZARIKA<br>TUN RAJKHOWA   | ASSTT.S.G.I.<br><br>SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T                 |
| 2                       | I.A.(Civil)/401/2021<br>WITH LCR<br>in WP(C)/5603/2020<br><br><b>WITH</b><br>WP(C)/5603/2020              | JAHID HUSSAIN @ MD. JOHID HUSSAIN @<br>MD. JAHID ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.<br><br>MD. JAHID HUSSAIN @ MD. MD. JOHID<br>HUSSAIN @ MD. JAHID ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS | MR. J AHMED<br>MR Z RAHMAN<br><br>MR. J AHMED<br>MR Z RAHMAN   | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI<br><br>SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T    |
| <b><u>ORDERS</u></b>    |   |   |  |   |
| 3                       | I.A.(CrI.)/93/2021<br>WITH OFFICE NOTE, LCR 6 FILES<br>in CrI.A./38/2020<br><b>WITH</b><br>CrI.A./38/2020 | AMIR HASAN @ AMIR HASEM AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.<br><br>MD. AMIR HASAN @ AMIR HASEM AND 4<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR  | MR. P K DAS<br>MR. D BORA<br><br>MR. S H RAHMAN<br>MR. M A SHEIKH<br>MR. P K DAS<br>MR. D BORA<br>MS F INTAZ | PP, ASSAM<br><br>MR. B M CHOUDHURY (R2)<br>MR. U CHOUDHURY (R2)<br>MR A CHAKRABORTY (R2)<br>PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/05/2021

-

-----

-----



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,20th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL SINGLE BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court6@gmail.com]**

| Sr.No.             | Case Number                              | Main Parties  | Petitioner Advocate  | Respondent Advocate   |
|--------------------|--|---|--|---|
| <b>JUDGEMENT</b>   |  |   |  |   |
| 1                  | WP(C)/2270/2013<br>(AT 10:30 A.M.)       | SMTI JUNAKI SHYAM BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                   | MR.R SHARMA<br>MR.P SHARMA                                   | MR.B D DAS<br>MR.N GOSWAMI<br>MR.H K SARMA<br>MR.J I BORBHUIYA<br>MR.S DUTTA<br>MR D GOGOI<br>SC, P H E |
| 2                  | WP(C)/7982/2018<br>(AT 10:30 A.M.)       | PRAMOD CHANDRA SAIKIA<br><b>Versus</b><br>ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS | MR. A DASGUPTA<br>MR. K BORA<br>MS. B DAS<br>MR. B DAS       | MR. T C CHUTIA (SC, SEBA, (R-5))<br>MR D BHATTACHARYA<br>SC, APDCL                                      |
| 3                  | Crl.Rev.P./89/2020<br>(AT 10:30 A.M.)    | RABIJUL ALI AND 4 ORS.<br><b>Versus</b><br>FAIZUL HAQUE                                   | MR. B CHAKRAVARTY<br>MRS. R DEVI<br>MS THUYEKHRULU           | MR. S D PURKAYASTHA   |
| 4                  | Crl.Rev.P./8/2021<br>(AT 10:30 A.M.)     | M/S PREMIUM BONDED WAREHOUSE<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR               | MR. O P BHATI<br>MR T C DAS<br>MR. P SARMA<br>MR. P K PODDAR | PP, ASSAM<br>MR. P N GOSWAMI(SC,<br>EXCISE DEPTT.)  |
| <b>MOTION (BA)</b> |  |   |  |   |
| 5                  | Bail Appln./1088/2021<br>B/O             | ANSARUL HOQUE @ MD. ANSARUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                  | MD. B ISLAM<br>MR S HUSSAIN<br>MR A ALAM                     | PP, ASSAM   |
| 6                  | Bail Appln./1094/2021<br>(PDF COPY), B/O | SANOWAR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR. N UDDIN<br>MR. M ISLAM                                   | PP, ASSAM   |
| 7                  | Bail Appln./1097/2021<br>(PDF COPY), B/O | BOLEN ENGTI<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A PHUKAN<br>MR. J HATIMURIA                              | PP, ASSAM   |
| <b>MOTION</b>      |  |   |  |   |
| 8                  | AB/1235/2021<br>B/O                      | AMINUR RAHMAN @ AMINUL ISLAM @ AMIN<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. P HAZARIKA<br>MR. H S BARUAH                             | PP, ASSAM   |
| 9                  | AB/1308/2021                             | SANKAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. M BISWAS<br>MS M DAS                                     | PP, ASSAM   |

**BAIL HEARING (BA)**

|             |                             |  |   |           |
|-------------|-----------------------------|--|---|-----------|
| 10          | Bail Appln./799/2021<br>B/O | CHANDAN RAJBONGSHI<br><b>Versus</b><br>THE STATE OF ASSAM      | MR. B CHOWDHURY<br>MR. A C AZAD             | PP, ASSAM |
| 11          | Bail Appln./935/2021<br>B/O | JOHURUDDIN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM      | MR S H SIKDAR<br>MR M HOQUE<br>MR S HUSSAIN | PP, ASSAM |
| <b>WITH</b> |                             |  |   |           |
| 12          | AB/1187/2021                | MONOWARA KHATUN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM | MR S H SIKDAR<br>MR M HOQUE<br>MR S HUSSAIN | PP, ASSAM |
| 13          | Bail Appln./936/2021<br>B/O | MD. MONUWAR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM     | MR F HAQUE<br>MR N ISLAM                    | PP, ASSAM |
| 14          | Bail Appln./1022/2021       | LAKAP BAGANG@ HEMS<br><b>Versus</b><br>THE STATE OF ASSAM      | MR S CHOUDHURY                              | PP, ASSAM |

**BAIL HEARING**

|    |                                 |   |   |                             |
|----|---------------------------------|---|---|-----------------------------|
| 15 | AB/900/2021<br>B/O              | PULIN PATHAK AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. B M CHOUDHURY<br>MR. U CHOUDHURY<br>MS B CHOUDHURY<br>MR D K NATH | PP, ASSAM                   |
| 16 | AB/904/2021<br>B/O              | DILIP PATHAK AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. B M CHOUDHURY<br>MR. U CHOUDHURY<br>MS B CHOUDHURY                | PP, ASSAM                   |
| 17 | AB/1111/2021                    | NURUL AMIN @ AMIN MONDAL<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. L R MAZUMDER<br>MR. A Z AHMED                                     | PP, ASSAM                   |
| 18 | AB/1232/2021<br>(PDF COPY), B/O | JOIN UDDIN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. M K HUSSAIN<br>MR K U AHMED                                       | PP, ASSAM                   |
| 19 | AB/1248/2021<br>(PDF COPY)      | AHIDUR RAHMAN AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. N UDDIN<br>MR. M ISLAM  | MR S CHOUDHURY<br>PP, ASSAM |

**ORDERS**

|    |   |  |              |           |
|----|---|--|--------------|-----------|
| 20 | I.A.(CrI.)/208/2021<br>CRL.REV.P. 451/2018, CRL.REV.P.<br>409/2018(BOTH D/O)<br><b>in</b> CrI.Rev.P./451/2018 | SATISH HARIZON<br><b>Versus</b><br>IMAN ALI AND ANR. | MR. M K NATH | PP, ASSAM |
|----|---|--|--------------|-----------|

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/05/2021

-

-----

-----



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,20th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court11@gmail.com]**

| <b>Sr.No.</b>             | <b>Case Number</b>                         | <b>Main Parties</b>   | <b>Petitioner Advocate</b>  | <b>Respondent Advocate</b> |
|---------------------------|--|---|---|----------------------------|
| <b><u>MOTION (BA)</u></b> |  |   |   |                            |
| 1                         | Bail Appln./1076/2021<br>(PDF COPY), FIXED | MD. ABDUL SADIQUE MOZUMDER @<br>ABDUL SADIK MAJUMDAR<br><b>Versus</b><br>THE STATE OF ASSAM   | MD. M H CHOUDHURY<br>MRS. L N CHOUDHURY<br>MR. V ACHUMI           | PP, ASSAM                  |
| <b><u>MOTION</u></b>      |  |   |   |                            |
| 2                         | WP(C)/2964/2021<br>(PDF COPY), B/O         | M/S SATYA BUILDERS<br><b>Versus</b><br>NORTHEAST FRONTIER RAILWAY                             | MS. N UPADHYAY  | SC, NF RLY                 |
| 3                         | WP(C)/2967/2021                            | M/S CHAKRABORTY CATERING HOUSE<br><b>Versus</b><br>THE STATE OF MANIPUR AND 4 ORS.            | MR. I CHOUDHURY<br>MR A CHOWDHURY<br>MR. S BISWAKARMA<br>MR T DAS |                            |
| <b><u>ORDERS</u></b>      |  |   |   |                            |
| 4                         | WP(C)/2939/2021<br>FIXED                   | M.M. CARBON PRODUCTS (P) LTD. AND<br>ANR.<br><b>Versus</b><br>YEAST INFRASTRUCTURES PVT. LTD. | MR. D BARUAH<br>MR. A I Ali<br>MR A BHUYAN                        |                            |

=====

LEAVE NOTE OF ADVOCATES FOR 20/05/2021

-

=====



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,20th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CRIMINAL SINGLE BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court18@gmail.com]**

| Sr.No.             | Case Number                              | Main Parties   | Petitioner Advocate                                 | Respondent Advocate |
|--------------------|--|--|---|---------------------|
| <b>MOTION (BA)</b> |  |  |   |                     |
| 1                  | Bail Appln./1001/2021<br>B/O             | MD. SANFUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                  | MD E AHMED<br>MR. D J DAS<br>MS P MEDHI             | PP, ASSAM           |
| 2                  | Bail Appln./1055/2021<br>(PDF COPY), B/O | MRIDUL BORO<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. A PAUL<br>MD. M ALI                             | PP, ASSAM           |
| 3                  | Bail Appln./1056/2021<br>(PDF COPY), B/O | NITISH BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. A PAUL<br>MD. M ALI                             | PP, ASSAM           |
| 4                  | Bail Appln./1098/2021<br>(PDF COPY), B/O | AMAL KUMAR SONOWAL<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. M BISWAS<br>MS M DAS                            | PP, ASSAM           |
| 5                  | Bail Appln./1099/2021<br>(PDF COPY), B/O | BIMAN MORANG<br><b>Versus</b><br>STATE OF ASSAM                        | MR S AHMED  | PP, ASSAM           |
| <b>MOTION</b>      |  |  |   |                     |
| 6                  | AB/1318/2021                             | RANA MALAKAR<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. S SINGH<br>MR. D SARMAH<br>S. J. SAHARIAH       | PP, ASSAM           |
| 7                  | AB/1319/2021<br>B/O                      | MD. KUDRAT ALI<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. P J SAIKIA<br>MS M NIROLA                       | PP, ASSAM           |
| 8                  | AB/1349/2021                             | KABITA DEKA<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. P N CHOUDHURY<br>MRS. H SARMAH<br>MR A CHANDRAN | PP, ASSAM           |
| 9                  | AB/1352/2021                             | RATUL BORUAH A.C.S (RETD)<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. P N CHOUDHURY<br>MRS. H SARMAH<br>MR A CHANDRAN | PP, ASSAM           |
| 10                 | AB/1405/2021<br>(PDF COPY), B/O          | MABINUR RAHMAN @ MOHIBUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S M MOLLAH<br>MR. D N AMIN                      | PP, ASSAM           |
| 11                 | AB/1406/2021<br>(PDF COPY), B/O          | DIMBESWAR KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR        | MR. A GANGULY<br>MR T CHHETRI                       | PP, ASSAM           |

**BAIL HEARING (BA)**

- |                     |   |   |  |           |
|---------------------|---|---|--|-----------|
| 12                  | Bail Appln./704/2021<br>(PDF COPY), B/O   | KAIM UDDIN BARBHUIYA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A M AHMED<br>MR. A AHMED<br>MR. I U CHOWDHURY<br>MS R DEKA | PP, ASSAM |
| 13                  | Bail Appln./744/2021<br>B/O, WITH PHOTOCOPY OF CASE<br>RECORD AND STATUS REPORT | MD. HUSSAIN AHMED LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM     | MR T THAKURIA  | PP, ASSAM |
| 14                  | Bail Appln./835/2021<br>B/O   | MADAN BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR         | MR P KATAKI<br>MS S BARPUJARI<br>MRS R BEGUM                   | PP, ASSAM |
| <b>BAIL HEARING</b> |   |   |  |           |
| 15                  | AB/763/2021<br>(PDF COPY), B/O  | DHIRAJ KR. KAKATI<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. D K DAS<br>MR. P N GOSWAMI<br>MR. P P MEDHI                | PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/05/2021

-

-----

-----



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,20th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[CRIMINAL SINGLE BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court20@gmail.com]**

| Sr.No.                          | Case Number                              | Main Parties  | Petitioner Advocate                        | Respondent Advocate |
|---------------------------------|--|---|--|---------------------|
| <b><u>MOTION (BA)</u></b>       |  |   |  |                     |
| 1                               | Bail Appln./1081/2021                    | HAFIJUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM              | MR A K AZAD<br>MS S DEVI                   | PP, ASSAM           |
| 2                               | Bail Appln./1096/2021<br>(PDF COPY), B/O | SRI DON DEV<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. M ALI                                  | PP, ASSAM           |
| <b><u>MOTION</u></b>            |  |   |  |                     |
| 3                               | Crl.Pet./336/2021<br>(PDF COPY), B/O     | SHRI TEJ RAM GUPTA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR R SINGHA<br>MR J BORAH                  | PP, ASSAM           |
| 4                               | AB/1413/2021<br>(PDF COPY), B/O          | SRI MUKUL GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. J C GOGOI<br>MR. J M GOGOI             | PP, ASSAM           |
| 5                               | AB/1419/2021<br>(PDF COPY), B/O          | WAKIDUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM             | MR A R BHUYAN<br>MR. M A I HUSSAIN         | PP, ASSAM           |
| 6                               | AB/1423/2021<br>(PDF COPY), B/O          | SUDEEP BHATTACHARJEE<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. A TALUKDAR<br>MR. M BISWAS<br>MS M DAS | PP, ASSAM           |
| <b><u>BAIL HEARING (BA)</u></b> |  |   |  |                     |
| 7                               | Bail Appln./858/2021<br>FIXED            | SUBHAM DAS<br><b>Versus</b><br>THE STATE OF ASSAM                 | MS. T SOM<br>MR H DAS                      | PP, ASSAM           |
| <b><u>BAIL HEARING</u></b>      |  |   |  |                     |
| 8                               | AB/1195/2021                             | MD. SHAHRUKH AZIZ<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. P BAYAN<br>MR A BORBORUAH              | PP, ASSAM           |
| 9                               | AB/1225/2021                             | JAYANTA SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. D SARAF<br>MR P AGARWAL                | PP, ASSAM           |



=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/05/2021

-

-----

-----